i_R the Research institutions one the in Public Sector Undertaking and 7 in the Jrtedical College|Hospitals,

Installation of IBM computer nt Hyderabad

- 958. SHRIMATI RENUKA CHOW-DHURY: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that a giant si^ej IBM computer is being installed [n Hyderabad; and
- (b) what is the name of the beneficiary of this computer and by when it is likely to be put into operation?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAI PATIL): *a) No Sir, the Government is not aware of any giant sized IBM computer being installed in Hyderabad.

(b) Does not arise.

Madbya Pradesh Projects Clearance of der the Forest (Conservation) Act, 198ft

- 959. SHRI AIEET PRAMOD KUMAR: Will the PRIME MINISTER be pleased to refer to answer t<j Unstarred Question 270 Siren in the Rajya Sabha on the 24th April, 1986 and state:
- (a) what are the details of the six cases of Madhya Pradesh Government reported to be pending clearance under the Forest (Conservation) Act, 1980;
- (b) what formalities are yet to be completed by the Government of that State for their clearance and
- (c) what steps are being taken to ex-^padite their clearance by the Central Gorernment under the said Act?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI; (a) The details are:-

(1) Bodhghat Hydro-electrical Project in Bastar district.

(2) Bhond Tank Project in Bastar district.

io Ouestions

- (i) Narmada Sagar Multipurpose pro. ject.
- (4) Indore-Sarni 400 KV Transmission line.
- (5) Matimotinalla Tank Project in Rajnandgaon district.
- (fi) Laying of gas pipe-line by Ga* Authority of India Limited in Guna, Jhabua and Shivpur district.
- (b) and (c) Approval of the Central Government for diversion of forest lands for the Tndore-Sarni 400 KV Transmission Line, Bhond Tank Project, Matimotinalla Tank project and Laying of gas pipe-line by Gas Authority of India Limited, ha» since been accorded. L^ the case of the Bodhghat Hydroelectrica! project there is a discrepancy in the number of trees that would be. lost. In respect of the Narmada Sagar Multipurpose Project. non-forest lands for compensatory afforestation are to be identified on the ground and an adequate rehabilitation plan is to be formulated by the State Government.

"Suggestion of pollution control measures by the Director, Urban Development Institute".

- 960. SHRr D.B. CHANDRA GOWDA: Will the PRIME MINISTER be pleased to
- (a) whether Dr. Rashmi Mayur, Director of the Urban Development Institute, Bombay has suggested several strict pollution control measures:
 - (b) if so, what are the details thereof;
- (c) whether Government propose to examine these measures in detail; and
- (d) if so, by when and if not. what arei the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS: (SHRI Z.R. ANSARI): No report from the Director, Development Institute suggesting pollution control measures, has been received by the

(b) to (d) Do not arise.